

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, SPECIAL BENCH (COURT - II)**

**Item No. 214**  
**(IB)-731(ND)2019**

**IN THE MATTER OF:**

M/s. Concept Incorporation ... Applicant/Petitioner

Versus

M/s. DCP India Pvt. Ltd. ... Respondent

**Under Section: 9 of IBC, 2016**

**Order delivered on 16.12.2020**

**CORAM:**

**SHRI. B. S. V. PRAKASH,**  
**HON'BLE ACTG. PRESIDENT**

**SHRI. L.N. GUPTA,**  
**HON'BLE MEMBER (TECHNICAL)**

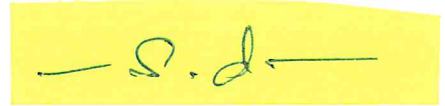
**PRESENT:**

For the Applicant : None

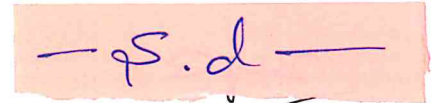
For the Respondent : None

**ORDER**

List on 27<sup>th</sup> January, 2021.



**(B. S. V. PRAKASH KUMAR)**  
**ACTG. PRESIDENT**



**(L. N. GUPTA)**  
**MEMBER (TECHNICAL)**